

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO.661
ANSWERED ON 04/02/2022

MOU FOR PUDUCHERRY PORT

661. SHRI VE. VAITHILINGAM:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Government of Union Territory of Puducherry has signed an MoU with the Chennai Port Trust with the approval of Ministry of Shipping to develop Puducherry Port as its feeder port to handle Cargo fleet and if so, the details and present status thereof; and
- (b) whether several projects have been sanctioned to UT of Puducherry under "SAGARMALA" scheme and if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) Yes Sir, with the approval of the then Ministry of Shipping an MoU was signed on 15.03.2017 between Chennai Port Trust and Puducherry Port as feeder port to Chennai Port. A trial run was carried out on 25.02.2018 between Chennai Port and Puducherry Port by a special Container Vessel. It was observed that there were few areas in the Channel and mouth of the Puducherry Port where the draft was less and capital dredging has to be carried out to sustain the operation. In order to mitigate the siltation problem, Tender for capital dredging to a tune of 7,30,000 cubic meters at Puducherry Port was invited by Port Department, Government of Puducherry and the work order issued. It was ascertained from Puducherry Port Authorities that 45-50 % of the dredging has been completed as on 27 01.2022.
- (b) Government of Puducherry had forwarded the proposal for development of Puducherry Port for financial assistance under Sagarmala from the Government of India. As per DPR, details of the three Phases are as follows:

Phase-I- Capital Dredging and Container Berth- Rs. 75.00 Cr.

Phase-II- Approach Jetty, Main Jetty and ancilliary facilities- Rs. 59.60 Cr

Phase-III-Extension of Container Berth, approach road and bridges -
Rs.170.20 Cr.

After obtaining mandatory EC and CRZ clearances from MoEF & CC, an e-tender was floated in July 2020 and work has been awarded. An amount of Rs.44.00 Crores has been sanctioned by the Government of India under "Sagarmala Scheme" on 30.03.2018 to take up the dredging work at Puducherry Port.
